## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.176/9/HDB/2017
NAME OF THE COMPANY	Air Costa Aviation Private Limited
NAME OF THE PETITIONER(S)	Flight Raja Travels Pvt Limited
NAME OF THE RESPONDENT(S)	Air Costa Aviation Private Limited
UNDER SECTION	
	9 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mukesh gadau	Adocate	makesha loupation	nukerhjadar
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G. Bhaeath heddy		9000610460	01
For Sii. G. Jasun Reddy	Advocate	Charath winayaranalalis	18

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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	Name of the Counsel(s)	Name of the Counsel(s)  Designation	Name of the Counsel(s)  Designation  E-mail & Telephone No.

Heard Shri Mukesh Yadav and Shri G. Bharath Reddy for Shri G. Tarun Reddy, Learned Counsels for the Petitioners.

Both the learned counsels requested time, as the issue in question is likely to be settled soon. Post the case on 23.10.2017.

Member (T)

Member (J)

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